

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 233 of 2016 &
IA Nos. 497, 498 & 507 of 2016**

Dated : 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

**Global Energy Pvt. Ltd.
Vs.**

...Appellant(s)

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Nimesh Kr. Jha
Mr. Rajiv Yadav
Mr. Piyush Singh
Ms. Shikha Ohri
Mr. Biju Mattam

Counsel for the Respondent(s) : Mr. D.L. Chidananda for R.2

Ms. Manu Seshadri
Mr. Ishan for R-1

Mr. Anand K. Ganesan for R.3

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**